



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

VACATION COURT CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,2nd July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[THIS BENCH WILL SIT ONLY FOR THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/2089/2020 AT 10:30 AM	ARUNAV KAR AND 61 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC
	WITH I.A.(Civil)/1622/2020 in WP(C)/2089/2020	ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus ARUNAV KAR AND 75 ORS	SC, APSC	SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH
2	WP(C)/3048/2023 AT 10:30 AM	ARUP KAR AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, A I C T E SC, A I C T E GA, ASSAM MR. K GOGOI
	WITH WP(C)/2286/2023	NIKHIL SAIKIA AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MS. P CHUTIA MS S SHARMA	SC, EDU
4	WP(C)/3051/2023	ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, A I C T E SC, A I C T E GA, ASSAM MR. K GOGOI

LEAVE NOTE OF ADVOCATES FOR 02/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR S SARMA	17-06-2024	To	15-07-2024
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11)	MR H Dey	17-07-2024	To	29-07-2024



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 13

[THIS BENCH WILL SIT AT 10:30 AM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WA/217/2024 B/O	M/S ASSAM SUPPLY SYNDICATE Versus THE UNION OF INDIA AND 2 ORS	K AGARWAL MR. G AGARWAL	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 02/07/2024

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HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

**[THIS BENCH WILL SIT AFTER
RISING OF DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -				
1	WP(C)/3349/2024 CAVT. NO.05572/024, WITH CAVT. NO. 557/2024, FIXED	RATAN SINGH Versus THE STATE OF ASSAM AND 7 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	MR. D CHAKRABARTY(R-7,8) MR. D CHAKRABARTY(R-7,8) MS D.CHAKRABARTY(R-7,8) SC, SEC. EDU. FOR CAVEATOR SC, SSA
2	WP(C)/3466/2024 B/O	CHANDAN PRAVA SINHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR B SINHA MR. H ISLAM	GA, ASSAM SC, PWD
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
3	WP(C)/3465/2024 B/O	EASTERN TECHNOLOGY GROUP Versus THE STATE OF ASSAM AND 2 ORS	MR. S BANIK MS F BEGUM	SC, SEC. EDU.
WITHDRAWAL				
4	AB/1599/2024 B/O	MOBERAK HUSSAIN @ MOBARAK HUSSAIN Versus THE STATE OF ASSAM AND ANR	MRS. B GOGOI MR G CHAMUAH MS M BORAH	PP, ASSAM
5	Bail Appln./1914/2024 B/O	SIRAJ ALI @ CHIRAJ ALI Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	PP, ASSAM
MOTION (BA)				
6	Bail Appln./1954/2024 B/O	HALEEF AFRIDI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
7	Bail Appln./1955/2024 B/O	NAR BAHADUR MAGAR Versus THE STATE OF ASSAM AND ANR	MR. DITUL DAS MS TINLUNG	SC, FOREST
8	Bail Appln./1962/2024 B/O	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S DAS MR. S RANA	PP, ASSAM

9	Bail Appln./1964/2024 B/O	SABAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM
10	Bail Appln./1965/2024 B/O	DIPJYOTI BEZBARUAH AND ANR Versus THE STATE OF ASSAM	MR. R ALI MR. MUSTAFA HUSSAIN	PP, ASSAM
11	Bail Appln./1966/2024 B/O	RABIKUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY MR. R ISLAM	PP, ASSAM
12	Bail Appln./1967/2024 B/O	OHED ALI @ AHED ALI AND ANR Versus THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN SK ABDULLAH	PP, ASSAM
13	Bail Appln./1968/2024 B/O	BHARAT DAS AND 5 ORS. Versus THE STATE OF ASSAM	MR. M A MONDAL MR. A ISLAM	PP, ASSAM

MOTION

14	Tr.P.(C)/53/2024 B/O	JANTI DAS Versus MANTU BORAH	MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	
15	Crl.Rev.P./258/2024 B/O	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
16	Crl.Rev.P./259/2024 B/O	BIKASH BERIA Versus THE STATE OF ASSAM	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS	PP, ASSAM
17	Crl.Pet./784/2024 B/O	FIROJ KHANDAKAR Versus KARABI BEGUM AND ANR	MS B R A SULTANA	PP, ASSAM
18	Crl.Pet./787/2024 B/O	SUNTI DAS Versus THE STATE OF ASSAM	MRS R BEGUM MS. A LALA	PP, ASSAM
19	Crl.Pet./788/2024 B/O	SUNTI DAS Versus THE STATE OF ASSAM	MRS R BEGUM MS. A LALA	PP, ASSAM
20	Crl.Pet./793/2024 B/O	GOBINDA MAJUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	PP, ASSAM

BAIL HEARING (BA)

21	Bail Appln./1577/2024 B/O	JAHIDUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. A M KHAN MR T T MONI MS M DAS	MR. D K AGARWALA (R-2) PP, ASSAM
WITH				
22	AB/1561/2024	MOBARAK ALI Versus THE STATE OF ASSAM AND ANR	MR. A M KHAN MS M DAS MR Z RAHMAN MR. S MOLLAH	MR. D K AGARWALA(R-2) PP, ASSAM

ORDERS

23	Crl.Rev.P./231/2024 B/O	SANTOSH GUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM
WITH				
	I.A.(Crl.)/577/2024 in Crl.Rev.P./231/2024	SANTOSH GUPTA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	PP, ASSAM

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HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER
RISING OF DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1941/2024 B/O	DILBAR ALI @ DILBOR ALI Versus THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR. RASHIDUL ISLAM	PP, ASSAM
2	Bail Appln./1949/2024 B/O	SANTANU KUMAR DAS Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
MOTION				
3	AB/1705/2024 B/O	RAHAM ALI @ ABDUR RAHIM AND 6 ORS. Versus THE STATE OF ASSAM	MR. M M ZAMAN	PP, ASSAM
4	AB/1721/2024 B/O	SWMKHWR SWARGIARY Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
5	AB/1725/2024 B/O	OYBAR ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR. J KALITA M BRAHMA MR SOHAING	PP, ASSAM
6	AB/1732/2024 B/O	MUSTAFIZ AHMED LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
7	AB/1735/2024 B/O	DOLLY DUTTA Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM	PP, ASSAM
8	AB/1736/2024 B/O	SUBAR ALI Versus THE STATE OF ASSAM,	MR S HOQUE MR. M ISLAM MR. R ALOM	PP, ASSAM
9	AB/1738/2024 B/O	MUSTAFA LYNDOH Versus THE STATE OF ASSAM	MR. M MAHANTA	PP, ASSAM
10	AB/1740/2024 B/O	DEDARUL ISLAM @ DIDARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
11	I.A.(CrI.)/615/2024 B/O in Bail Appln./1836/2024	AKHRTAR FUN ALI BORA Versus TANMOY DUTTA	MR. A M BORA MS. C CHOUDHURY	MR. B D KONWAR SR. ADV.

WITH
[Bail Appln./1836/2024](#)

TANMOY DUTTA
Versus
THE STATE OF ASSAM

MR. B D KONWAR SR. ADV. PP, ASSAM
MR P DOLEY
MS V V THANYU
MS S JAIN

BAIL HEARING (BA)

12 [Bail Appln./1292/2024](#)
B/O

CHAHAD HUSSAIN @ SAHID HUSSAIN
Versus
THE STATE OF ASSAM

MOTIUR RAHMAN PP, ASSAM
MR. NOOR KUTUB ALAM

WITH
[I.A.\(CrI.\)/595/2024](#)
in [Bail Appln./1292/2024](#)

MRS. ASMA BEGUM
Versus
THE STATE OF ASSAM

MOTIUR RAHMAN PP, ASSAM
MR. A S TAPADER
MR. NOOR KUTUB ALAM
I AMIN

13 [Bail Appln./1746/2024](#)
FIXED

UJJAL BARMAN
Versus
THE STATE OF ASSAM

MR. J C GOGOI PP, ASSAM
MR B ISLAM

14 [Bail Appln./1791/2024](#)
FIXED

NAJIRUL ISLAM
Versus
THE STATE OF ASSAM

MR M J QUADIR PP, ASSAM
MS S AHMED
MR. A K HANNAN

15 [Bail Appln./1805/2024](#)
FIXED

MANTU BARMAN AND 2 ORS.
Versus
THE STATE OF ASSAM

MR. S MUNIR PP, ASSAM
MR A RAHMAN

16 [Bail Appln./1879/2024](#)
FIXED, WITH Bail
Appln./1491/2024 (D/O)

SOHIDUL ISLAM
Versus
THE STATE OF ASSAM

MR. A K HUSSAIN PP, ASSAM
MR. B HUSSAIN

BAIL HEARING

17 [AB/1045/2024](#)
FIXED

ASMAT ALI
Versus
THE STATE OF ASSAM AND ANR

MR. B CHOWDHURY PP, ASSAM

18 [AB/1192/2024](#)
B/O

AHMED ALI @ AHMOT ALI
Versus
THE STATE OF ASSAM AND ANR

MD K RAHMAN PP, ASSAM

19 [AB/1303/2024](#)
B/O

RASHIDUL ISLAM @ RAKIBUL HAQUE
Versus
THE STATE OF ASSAM AND ANR.

MR S A BARBHUYAN MS M DAS(R-2)
T A LASKAR PP, ASSAM
MR. D K AGARWALA

20 [AB/1479/2024](#)
FIXED

MOZAFFAR RAHAMAN
Versus
THE STATE OF ASSAM

MR. SURAJIT DAS PP, ASSAM
A W AMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
SAMIM RAHMAN

21 [AB/1491/2024](#)
FIXED

MD LALMAMUD ALI @ LALMAMUD ALI
AND 5 ORS
Versus
THE STATE OF ASSAM

MR. A K HUSSAIN PP, ASSAM
MR. B HUSSAIN

22 [AB/1570/2024](#)
FIXED

FULMON ALI
Versus
THE STATE OF ASSAM AND ANR

MR F HAQUE PP, ASSAM
MR. S K M ALOMGIR
MR A ISLAM

23 [AB/1609/2024](#)
B/O

WASIM HUSSAIN @ WASIM RAJA AND 2
ORS.
Versus
THE STATE OF ASSAM

MR. N HOQUE PP, ASSAM
MR. S MUNIR
MR. N I KHAN
MR. KHAIRUL ISLAM

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